

**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.62/2538/2020
(SWP.No.1145/2016)

Dated this the 27th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd.Jamshed, Member (A)**

Mohammed Afzal Khan, aged about 40 years,
S/o Gulzar Khan, R/o Baduab Gurez.

..... **Applicant**

(By Advocate : Mr. Altaf Mehraj - None)

V e r s u s

1. State of Jammu and Kashmir,
Through Commissioner Secretary,
to Government Education Department,
Civil Secretariat Srinagar / Jammu.
2. Director School Education Kashmir.
3. District Development Commissioner Bandipora.
4. Chief Education Officer Bandipora.
5. Zonal Education Officer Gurez.

..... **Respondents**

(By Advocate : Mr. Sudesh Mogtra, D.A.G.)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

The applicant was working as Chowkidar in the Education Department and was posted in the Higher Secondary School, Badaub. Through an order dated 10.05.2016, he was transferred/attached to High School, Kilshay. He filed SWP.No.1145/2016, challenging the order of transfer. An interim order was passed by the Hon'ble High Court on 03.06.2016. The SWP has since been transferred to this Tribunal on account of the re-organization of the State of Jammu & Kashmir, and renumbered as TA.No.2538/2020. Today, the TA is listed before us.

2. There is no representation on behalf of the Applicant. We heard Mr.Sudesh Magotra, learned Dy. Advocate General, for the Respondents.

3. The applicant was transferred from one Institution to another way back in the year 2016. On the strength of the interim order, the applicant remained at the same place. Thereafter, 4 years have elapsed. The respondents need to take note of the present situation and pass orders accordingly.

4. The TA is accordingly disposed of leaving it open to the respondents to issue orders of posting to the applicant in accordance with the existing transfer policy guidelines. There shall be no orders as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

October 27, 2020

dsn